



NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(33)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/548/ (IB)/2017
NAME OF THE PETITIONER(S) : NITHESA TRADERS
NAME OF THE RESPONDENT(S) : NAACHIAR PAPER BOARDS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1	RONAN RATASEKARAN	Counsel for Petitioner	
2	V. SRINIVASAN	Counsel for Respondent	

ORDER

Counsels representing both the parties are present. Counsel for Respondent prayed time for filing counter. At request, time is enlarged for hearing both sides. Put up on 17.08.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)

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